IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 139

CP No. 93/ND/2014
RT CP No. 199/Chd/Hry/2017

IN THE MATTER OF:
Mr. Ravinder Veer Singh & ors ... Petitioner

Versus

T.B.H. Breweries India Pvt. Ltd. ... Respondent

Under Section: 397-398 of Companies Act, 1956

Order delivered on 31.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 05.07.2024.

Sd/-

Court Officer

May 31st, 2024
Priyanka